

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO.523 / 1997.

Thursday, this the 3rd day of July, 1997.

Coram: Hon'ble Shri B.S.Hegde, Member(J).

Madhava Balkrishna Nayak,
C/o.D.R.Deshmukh,
Veerashree Bungalow,
Trimurty Nagar,
Parbhani Head Post Office,
PIN : 431 401.

... Applicant.

(By Advocate Shri S.P.Kulkarni)

v/s.

1. Union of India
through Post Master General,
Aurangabad - 431 002.

2. Chief Post Master General,
Maharashtra Circle, Old GPO Bldg,
Fort, Bombay 400 001.

3. Superintendent of Post Offices,
Nanded Divn.,
Nanded - 431 602.

... Respondents.

(By Advocate Shri S.S.Karkera)

O R D E R

(Per Shri B.S.Hegde, Member(J))

Heard Shri S.P.Kulkarni, counsel for the
applicant and Shri S.S.Karkera, counsel for the
Respondents.

2. The applicant's counsel states that as per
the O.M. dt. 12.11.1981 the applicant is exempted
from rotational transfer as far as possible and he has
also not been given posting of his choice as he is left
with only two years for retirement. Accordingly, he
has made a representation on 17.4.1997 and 19.4.1997
which is pending consideration.

3. In the light of the above, I direct the respondents to dispose of the representation by passing a

Sh

...2.

speaking order keeping in view the guidelines of the Department within a period of two months from the date of receipt of this order. No order as to costs.

B.S. Hegde
(B.S. HEGDE)
MEMBER (J).

B.